NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 143(ND)/2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: Rockman Advertising and Marketing India Pvt. Ltd. & ors.

V/s.

M/s. Sharp Eye Advertising Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME DESIGNATION	REPRESENTATION	SIGNATURE
ŧ	SH. VIRENDER GAN	DA, SR. ADVOCATE TO PETI	
	SH. MONISH PAN	DA, ADVANTE, PETT	TIONER
	-11. SOHIL JADAY	1 ADVOCATE	Solled
	P. Nayorh	Advanta ? Res 2.	-6 Asar and Bul
	ASHOTOSH GOPTA	Advonte	
3.	Richi Sovel	Adv. De Restor	Lare No. 11

Order

In pursuance of the order dated 22.9.2016, the Registrar of Companies (NCR) Bandopadhyay is present and states that para-wise reply to the petition shall be filed within one week with adequate number of copies furnished to the petitioners as well as to the respondents

List for further consideration on 25.10.2016.

(CHIEF JUSTICE M.M. KUMAR)

MEMBER (T)

30.9.2016